

12.52 hrs.

SPICES BOARD BILL*

[English]

THE MINISTER OF COMMERCE
AND FOOD AND CIVIL SUPPLIES (SHRI
P. SHIV SHANKER) : I beg to move :

“That the Bill to provide for the constitution of a Board for the development of export of spices and for the control of cardamom industry including the control of cultivation of cardamom and matters connected therewith, be taken into consideration.”

— — —

MOTION RE : SUSPENSION OF PROVISIO
TO RULE 66

THE MINISTER OF COMMERCE
AND FOOD AND CIVIL SUPPLIES (SHRI
P. SHIV SHANKER) : I beg to move :

“That this House do suspend the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Spices Cess Bill, 1985 inasmuch as it is dependent upon the Spices Board Bill, 1985.”

MR. SPEAKER : The question is :

“That this House do suspend the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Spices Cess Bill, 1985 inasmuch as it is dependent upon the Spices Board Bill, 1985.”

The motion was adopted

— — —

*Moved with the recommendation of the President.

12.53 hrs.

SPICES BOARD BILL AND
SPICES CESS BILL*

[English]

THE MINISTER OF COMMERCE
AND FOOD AND CIVIL SUPPLIES (SHRI
P. SHIV SHANKER) : I beg to move :

“That the Bill to provide for imposition of cess on all spices which are exported for the purposes of carrying out measures for the development of export of spices be taken into consideration.”

It is proposed to establish a Board for the development and promotion of exports of spices. Indian has been a traditional exporter of spices. Though exports of spices from India have shown marginal increases over the last few years, the proportionate share of India in the total world trade has declined.

The Spices Export Promotion Council at present looks after the exports of spices while the development of production and exports of cardamom is being taken care of by the Cardamom Board. Due to lack of a cohesive organisation as well as financial constraints, India has not been able to undertake systematic development of products and export of spices. As a result, there has been limited product development and our spices are being exported largely in bulk and unprocessed form. Concentrated effort to promote exports in value added form and consumer packages are required to be made. Markets for spices as also the prices have been fluctuating from year to year causing fluctuations in the production pattern. The uneven production pattern has, in turn, its effect on exports. There is need for bringing about stabilisation in the export business of spices. Similarly, there is need to bring about constant improvement in quality of our products and in productivity to improve competitiveness of Indian spices.

There are a number of institutions and research bodies operating in the spices sector. It has been considered necessary that the activities of these organisations should be

*Moved with the recommendation of the President.